

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 16/198/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

NAME OF THE COMPANY: M/s Indo British Garments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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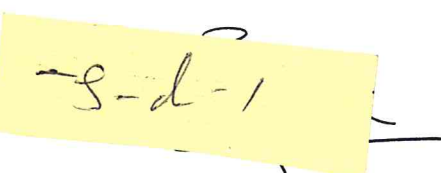
	For the Petitioner (s)	: Mr. Mohit Chaurasia, Advocate Ms. Aditi Gupta, PCS		
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	For the Respondent (s)	: Mr. Manish Raj, CP for ROC Delhi		
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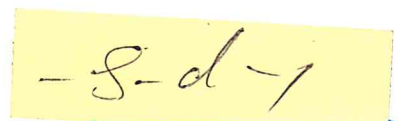
ORDER

Mr. Manish Raj is present and accepts notice on behalf of the ROC.
Reply, if any, be filed before the next date of hearing.

To come up on 22nd December, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)